

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)


No.K.13018/01/2019-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 23<sup>rd</sup> April, 2019.

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (i) Shri Justice Hitesh Kumar Sarma, and (ii) Shri Justice Mir Alfaz Ali, Additional Judges of the Gauhati High Court, to be Judges of the Gauhati High Court with effect from the date they assume charge of their respective office.

  
23/4/2019  
(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tele: 23383037

To

The Manager,  
Government of India Press,  
Minto Road,  
New Delhi-110002.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 22**

Dated Guwahati, the 25<sup>th</sup> April, 2019

Hon'ble Mr. Justice Hitesh Kumar Sarma, Additional Judge of the Gauhati High Court has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 25<sup>th</sup> April, 2019, at 10:30 A.M as per Government of India's Notification No. K.13018/01/2019-US.II, dated 23<sup>rd</sup> April, 2019, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

**By Order,**

*Sd/- Robin Phukan*

**REGISTRAR GENERAL**

**Memo No.HC.III-18/2019/ 945-970 /G dated Guwahati, the 25<sup>th</sup> April, 2019.**

**Copy to:-**

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/01/2019-US.II dated 23.04.2019.**
2. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/01/2019-US.II dated 23.04.2019.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of \_\_\_\_\_.

17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/01/2019-US.II dated 23.04.2019**, for necessary action.
18. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
21. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/01/2019-US.II dated 23.04.2019**.
24. The P.S. to **Hon'ble Mr. Justice Hitesh Kumar Sarma**, Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/01/2019-US.II dated 23.04.2019**.

  
**REGISTRAR GENERAL**

25-04-19  
25/4/19

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 23**

Dated Guwahati, the 25<sup>th</sup> April, 2019

Hon'ble Mr. Justice Mir Alfaz Ali, Additional Judge of the Gauhati High Court has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 25<sup>th</sup> April, 2019, at 10:30 A.M as per Government of India's Notification No. K.13018/01/2019-US.II, dated 23<sup>rd</sup> April, 2019, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

**By Order,**

*Sd/- Robin Phukan*

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**Memo No.HC.III-18/2019/ 971-996 /G dated Guwahati, the 25<sup>th</sup> April, 2019.**

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3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.

